

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2437

ANSWERED ON:12.03.2013

IRREGULARITIES IN FSA

Deo Shri Kalikesh Narayan Singh;Rao Shri Nama Nageswara

Will the Minister of COAL be pleased to state:

- (a) the total number of Fuel Supply Agreements (FSA) that have been signed by Coal India Limited (CIL);
- (b) whether the Government has taken note of a report by CIL's Chief Vigilance Officer highlighting irregularities in awarding of FSAs;
- (c) if so, the details thereof;
- (d) whether the Government has conducted an inquiry into this issue;
- (e) if so, the details of the findings along with the names of companies that have signed the FSAs and the obligations/ assurances that were not fulfilled under the agreement; and
- (f) the action taken by the Government against such companies, company-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a): The Coal India Limited (CIL) has signed 56 Fuel Supply Agreements (FSAs) with the power plants as on 2nd March 2013.
- (b)to(f): Coal India Limited (CIL) has observed certain deficiencies in the documents of 11 cases, during verification of the documents in respect of milestone achievement of LOAs (Letters of Assurance) as per the prescribed guidelines. Appropriate action would be taken by the subsidiary coal companies of CIL to ensure that all due procedures are observed.